

From

**The Principal District & Sessions Judge (HQs)**  
Tis Hazari Courts,  
Delhi.

To

**The Registrar General,**  
Hon'ble High Court of Delhi,  
New Delhi.

No. 2308 /WV/RC/Gaz/2023

Dated: 17 DEC 2023

**Sub : Detention of Rent Controller/ Additional Rent Controller during Winter Vacations, 2023.**

Sir,

I am to inform that the following Rent Controller/ Additional Rent Controller in Central District, Tis Hazari Courts, Delhi are available during Winter Vacations, 2023 to look after the urgent work of Central District under the Delhi Rent Control Act, 1958 on the dates as mentioned below :

S.No.	Name of RC/ARC	Period of detention
1	Ms. Pragati, Ld. ARC-01	26.12.2023 to 27.12.2023
2	Sh. Vivek Beniwal, Ld. ACJ-cum-ARC	28.12.2023 to 29.12.2023
3	Sh. Sumeet Anand, Ld. SCJ-cum-RC	30.12.2023

Yours faithfully

  
11/12/23  
(NAROTTAM KAUSHAL)

Principal District & Sessions Judge (HQs)  
Delhi

2348

No. 91408-91431/VV/RC/Gaz/2023

Dated: 19 DEC 2023

**Copy forwarded for information & necessary action to :**

1. The Officers concerned.
2. The AO(J)/Branch In-Charge, Admn. Branch (I, II & III) (Central), THC, Delhi with the direction to detain the required staff of the Judicial Officer as mentioned above during the Winter vacations, 2023.
3. The AO(J), Pool Car, THC, Delhi with the direction to detain the drivers of the above mentioned Judicial Officers, if such request is received.
4. The AO(J)/Branch In-Charge, General Branch, Care Taking Branch (Central), Tis Hazari Courts, Delhi.
5. The Accounts Branch (Central) Tis Hazari Courts, Delhi.
6. The In-Charge, Filing Section, Facilitation Center, Tis Hazari Courts, Delhi.
7. The PS/Reader to undersigned.
8. The Secretary, Bar Association, all Court Complexes, New Delhi/Delhi.
9. The Website Committee (English/Hindi), Tis Hazari Courts, Delhi.
10. The R&I Branch (Central) for uploading on LAYERS.



Principal District & Sessions Judge (HQs)  
Delhi